

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT NO. IV,
NEW DELHI**

**ITEM No. 2
(IB)-339/(ND)/2020**

Under Section: 9 of IBC.

In the matter of:

Kunal Singh	...	Applicant
Vs		
Amerex Pvt. Ltd.	...	Respondent

Order delivered on 28.01.2020

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant	: Mr. Iswar Mohapatra, Adv.
For the Respondent	:

ORDER

Notice be issued to the Corporate debtor vide all modes including through the process of the Bench, returnable on 07.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh